

ITEM NO.51

COURT NO.5

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6316/2023

(Arising out of impugned final judgment and order dated 07-02-2023 in WC No. 19048/2022 passed by the High Court Of Judicature At Allahabad)

UTTAR PRADESH AVAS EVAM VIKAS PARISHAD & ANR.

Petitioner(s)

VERSUS

M/S GAURSONS INDIA PVT. LTD. & ORS.

Respondent(s)

(I.R. and IA No.64857/2023-EXEMPTION FROM FILING O.T.
IA No. 64857/2023 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 6720/2023 (XI)

(I.R.

FOR EXEMPTION FROM FILING O.T. ON IA 67647/2023

IA No. 67647/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 7738-7739/2023 (XI)

(I.R.

FOR EXEMPTION FROM FILING O.T. ON IA 76830/2023

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
76832/2023

IA No. 76832/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 76830/2023 - EXEMPTION FROM FILING O.T.)

Date : 05-01-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. P. N. Misra, Sr. Adv.
Mr. Abhishek Kumar Singh, AOR
Mr. Abhinav Jaganathan, Adv.
Ms. Pallavi Baghel, Adv.
Ms. Anamika Yadav, Adv.

Ms. Ashiwarya Bhati, A.S.G.
Mr. Rana Mukerjee, Sr. Adv.
Mr. Rajeev Kumar Dubay, Adv.
Mr. Ruchir Rajan Rai, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Dhruv Mehta, Sr. Adv.
Mr. Mohit Yadav, Adv.
Mr. Rakshit Jain, Adv.
Mr. Anubhav Ray, Adv.
Mr. Shahbaaz Jameel, Adv.
Mr. Kausar Raza Faridi, AOR

Mr. Kamendra Mishra, AOR
Mr. Abhishek Kumar Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 16.01.2024.

Let report of S.I.T. be produced before this Court on the next
date of hearing.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR